

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**OA No.060/00845/2018 &  
MA No.060/01042/2018**

**Chandigarh, this the 22<sup>nd</sup> day of October, 2018**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

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1. Karamvir Sharma son of Bhool Chand, age 35 years
2. Seema wife of Vijay Kumar
3. Shakuntla wife of Satpal
4. Sunita wife of Surjit
5. Kalawati wife of Ayodhya Prasad
6. Sapna wife of Sanjiv Kumar
7. Manoj wife of Sh. Ajmer Singh
8. Shakuntla wife of Sh. Rampal
9. Suresho wife of Sh. Shyam Lal
10. Satish son of Sh. Ram Swarup
11. Harpal son of Nasib
12. Saroj wife of Jia Lal
13. Karnail son of Kartar Singh
14. Nidhi wife of Manmohan
15. Anand Pal son of Sh. Ajmer Singh
16. Mamta wife of Krishan Pal
17. Shyam Lal son of Ruldu
18. Kasturi wife of Shyam Lal
19. Rohtas son of Jai Bhagwan
20. Vidya wife of Krishan Pal
21. Mahipal son of Atar Singh
22. Mahindro wife of Lehri
23. Sanjiv son of Phul Singh
24. Satpal son of Hari Singh
25. Rani wife of Nirma
26. Bala wife of Laxman
27. Suresh Kumar son of Hukam Chand
28. Devender Kumar son of Jai Kishan

29. Lehri son of Mansa Ram
30. Prema wife of Raju
31. Sonu son of Nanu Ram
32. Balwan son of Dhan Singh
33. Sonu Sharma son of Sumer Chand
34. Saroj wife of Satpal
35. Anil son of Amarnath
36. Dharampal son of Om Prakash
37. Yashpal son of Jogi Ram
38. Mahipal son of Ballu Ram
39. Suman wife of Satish Kumar
40. Dharamvir son of Gordhan
41. Amit son of Charanjit
42. Gurdev son of Pala Ram
43. Sanjiv Kumar son of Baljit Singh
44. Anand Pal son of Ajmer Singh
45. Deputy Kumar son of Sher Singh
46. Jai Bhagwan son of Gyan Chand
47. Sukhdev son of Kundan
48. Virender Punia son of Pritam
49. Sulochna wife of Rajbir
50. Vikas son of Pritam
51. Bateri wife of Ramdhari
52. Surinder Pal son of Telu Ram
53. Gurdial son of Rameshwar
54. Pritam son of Ram Daya
55. Jamero wife of Jagdish
56. Urmila wife of Ishma
57. Bal Kishan son of Bachhan Singh
58. Vidya wife of Pawan
59. Reena wife of Rajinder Pal
60. Rajinder Pal son of Ram Chander
61. Vikram son of Nasib
62. Rakesh son of Om Prakash
63. Usha wife of Salinder

64. Ashwani Rai son of XXXXXSICXXX
65. Pala Ram son of Sh. Telu Ram
66. Anil son of Ram
67. Santro wife of Kaluram
68. Dhan Singh son of Raghuvir
69. Madan son of Jeeta Ram
70. Rajinder Kumar son of Dharam Chand
71. Bazir Singh son of Sh. Baniya Ram
72. Jagir Singh son of Sh. Kidu Ram
73. Sunil son of Sh. Rajbir
74. Sanjay Kumar son of Sh. Somi Ram
75. Balinder son of Sh. Ram Kumar
76. Lalman son of Sh. XXXSICXXX
77. Guddi wife of Maman
78. Maman son of Amrit
79. Kusum wife of Sanjay
80. Sh. Shyam Lal son of Laxman
81. Virender son of Shishan
82. Surjit son of Lakhmi Chand
83. Rajesh son of Jile Singh
84. Chatar Singh son of Nakli Ram
85. Ashwani Kumar son of Hari Krishan
86. Balbir son of Sunhara
87. Sunil son of Maan Singh
88. Surinder son of Puran
89. Sushil son of Susha Ram
90. Santosh son of Dhawan
91. Sunil son of Mamchand
92. Suman wife of Ram Lal
93. Sunita wife of Lal Singh
94. Lal Singh son of Lakhmi Chand
95. Mamta wife of Devraj
96. Thath Singh son of Nasib Singh
97. Meghraj son of Balu Ram
98. Resham son of Jagna Ram

99. Ram Mehar son of Tara Chand
100. Ranvir son of Daya Ram
101. Prem son of Rajpal
102. Ombir son of Balvir
103. Vikram son of Kanwar Bhan
104. Tara Chand son of Molak Raj
105. Vikram son of Subhash
106. Jasvir son of Paltu Ram
107. Richhipal son of Telu Ram
108. Bal Singh son of Lau Ram
109. Resham son of Ram Pal
110. Samay Singh son of Radheshyam
111. Suresh Kumar son of Chander Bhan
112. Sonu son of Rajbir
113. Dinesh son of Subhash
114. Ishak son of Piru
115. Suresh son of Rajpal
116. Sher Singh son of Hukam Chand

All the applicants working in the office of ICAR (i.e. respondent no.3), Karnal (Group D), Pin 132001.

**....APPLICANTS**

**(Present: Mr. Naveen Daryal, Advocate)**

**VERSUS**

1. Union of India, Ministry of Agriculture, KC Rd, Block 6, New Industrial Twp 4, New Industrial Town, Faridabad, Haryana 121013.
2. Director of Indian Council of Agriculture Research Krishi Bhavan, Raisina Road, Opp. Rail Bhavan, New Delhi, Delhi 110001.
3. Director of Wheat Research (Indian Council of Agriculture Research), Post Office No.158, Agarsen Marg, Karnal 132001.
4. Vinod Kumar, New Contractor of M/s GA Digital Web World Pvt. Ltd., Plot No.1, Hargovind Enclave, Vikas Marg Extension, New Delhi-110002.

**....RESPONDENTS**

**(Present: Mr. Naveen Chopra, Advocate)**

**ORDER (Oral)**

***SANJEEV KAUSHIK, MEMBER (J):-***

**MA No.060/01042/2018**

1. Heard.
2. The present Miscellaneous Application has been filed under Rule 4 (5) (a) of the C.A.T. (Procedure) Rules, 1987, seeking permission to allow the applicants to file joint petition. For the reasons stated therein, the same is allowed, permitting the applicants to file a joint OA.

**OA No.060/00845/2018**

1. After arguing for some time, and on the preliminary objection being raised by the respondents, with regard to the maintainability of the petition before this court, by employees of a contractor. Sh. Naveen Daryal, learned counsel for the applicants seeks permission to withdraw the present petition, enabling the applicants to file a fresh one, on the same cause of action, before the appropriate forum. Ordered accordingly.

**(AJANTA DAYALAN)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 22.10.2018.**

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